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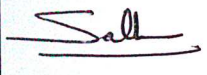
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

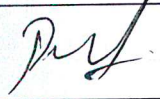
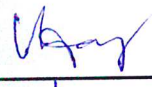
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2019 AT 10.30 AM

TRANSFER PETITIONNO.	
COMPANY PETITION/APPLICATIONNO.	IA No.829,887&1050/2019 in CP No.535/241/HDB/2019
NAME OF THE COMPANY	Gati Ltd
NAME OF THE PETITIONER(S)	Neera& Children Trust & 2 others
NAME OF THE RESPONDENT(S)	Gati Ltd & 28 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sachin Sharma (for Y Suryanarayana)	Adv	9848765475	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A-venkatesh, Tulase Prishra, Prasad m.	Counsel for R3-R9	8008856184	
T. Vijayakumar Reddy	Advocate for R18	vijay.reddy@fapmandal.in 8008447849	

M. SRIDHAR for CHALLA GUNARAJAN Adv
FOR
R22 9603488093

Prasad for Kalyan Chakraborty
ORDER
R17 8008856184

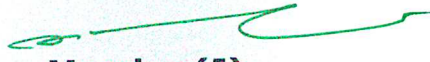
IA No.1050/2019, is listed today.

Counsel for applicant is present. He is directed to serve copy of the application on the contesting respondents who have to file reply/counter if any.

List it on 03.12.2019.

IA No.829&887/2019, are also listed to the same date including main petition.


Member(T)


Member(J)

Pavani